

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4558
ANSWERED ON 28/03/2023

HOUSING REQUIREMENT IN RURAL AREAS

4558. SHRIMATI APARAJITA SARANGI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has mapped the rural housing requirements in Odisha and funds allocated in this regard;
- (b) the details of funds allocated to improve affordable rural housing infrastructure in Odisha; and
- (c) the details of rural housing targets met by the Government so far in Odisha?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024.

In the State of Odisha, the beneficiaries available in SECC based Permanent Wait List (PWL) are 18,56,652 and in Awaas+ are 11,03,916 as on 23.03.2023. The Ministry has allocated full and final target of 26,95,837 houses to Odisha State (including 8,17,513 from Awaas+ list) from the financial year 2016-17 till 2021-22. Out of which, the Odisha State has sanctioned 26,51,767 houses to beneficiaries and 17,17,308 houses have been completed as on 23.03.2023. In addition, as per the proposal submitted by the state, a Special Project to cover 1,42,005 cyclone FANI affected households registered in Awaas+ has also been sanctioned to Odisha State under PMAY-G.

The Ministry has released an amount of Rs.15,663.26 crore as Central assistance to Odisha State under PMAY-G for construction of targeted houses from the financial year 2016-17 to 2022-23 (as on 23.03.2023).
